

**DIVISION BENCH**

**ITEM NO. 133**

**NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ**

**CP (IB) No. 108/ALD/2022**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 15<sup>th</sup> March, 2023**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>STATE BANK OF INDIA V/S JAIPRAKASH ASSOCIATES LTD.</b>
<b>UNDER SECTION</b>	<b>7 IBC</b>

**COUNSEL APPEARED THROUGH VIDEO CONFERENCING:**

Sh. Sandeep Arora, Adv.

*: For the Financial Creditor*

Sh. RP Agarwal Sr. Counsel Assisted by Sh. Abhishek Tripathi, Adv.

*: For the Corporate Debtor*

**ORDER**

Learned Counsels for the parties present.

This matter is adjourned for the same date when other identical matters are already listed i.e. 21<sup>st</sup> March, 2023 at 02:30 PM.

**-Sd-**

**(Ashish Verma)  
Member (Technical)**

**-Sd-**

**(Praveen Gupta)  
Member (Judicial)**

**15<sup>th</sup> March, 2023**

*Md. Zaid  
(Stenographer)*